

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, 03.06.2014

No. HC.V- 27/2014/ 437 / Estt (Pt). # # # The following persons are temporarily regularized as Court Attendants in the Principal Seat of the Gauhati High Court, Guwahati from amongst the Bungalow Peon as per the Resolution No.i of the Item No.2 of the meeting of the Committee for Centralized Recruitment for Officers and Staff of Subordinate Judiciary and All Benches of the High Court held on 05.03.2014 in the usual scale of pay of Rs. 4560-15000/-(PB-1) with Grade Pay of Rs 1500/-per month plus other allowances as admissible under the Rules with effect from the date of their joining, vice Sri Dilip Mishra, Sri Gajen Baruah and Sri Kulananda Khanal who are promoted to the post of Court Keeper and vice Late Basanta Deka, subject to condition that in the event of adverse police verification report, their services will be terminated forthwith without assigning any reason whatsoever.

1.	Sri Rabindra Boro
2.	Smt. Rumi Das
3.	Sri Kamaraju Adari
4.	Sri Srikanta Paul

The services of the aforementioned candidates shall be governed by "The New Defined Contribution Pension Scheme" issued by the Government of Assam, Finance (Budget) Department vide office memorandum No. BW.7/2008/Pt/40 dtd. Dispur the 6th October, 2009. The selected candidates mentioned above will have to submit an undertaking to that effect at the time of joining the Registry of the Gauhati High Court, Guwahati.

They are directed to join their duties within 15(fifteen) days from the date of issuance of the order.

They will be on probation for a period of 1 (one) year from the date of their joining.

By order,
Sd/-

REGISTRAR (ADMN)

Memo No. HC.V-27/2014/ 438A /Estt (Pt).

Dtd. 03.06.2014

Copy to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 for information and necessary action.
2. The Registrar (Vigilance/Judicial), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt. Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Guwahati-6 for information and necessary action.
8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
10. The Treasury Officer, Kamrup Treasury, Guwahati - 1 for information and necessary action.
11. The System Analyst with a direction to upload it in the official website of the Gauhati High Court immediately.
12. The Administrative Officer (J) (.....), Gauhati High Court, Guwahati.
13. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. P.S. to the Registrar (Admn.), Gauhati High Court, Guwahati.
17. Sri Rabindra Boro, Gauhati High Court, Guwahati
18. Smt. Rumi Das, Gauhati High Court, Guwahati
19. Sri Kamaraju Adari, Gauhati High Court, Guwahati
20. Sri Srikanta Paul, Gauhati High Court, Guwahati
21. The Gauhati High Court Notice Board.
22. The Order File.


2/6/14
REGISTRAR (ADMN)

3/6/14